

Minister of WATER RESOURCES be pleased to state :

(a) the details of the funds provided under Sardar Sarovar Award by the Union Government to Maharashtra for the rehabilitation of the displaced persons since establishment of Sardar Sarovar Award till-date, year-wise;

(b) whether the State Government are incurring expenditure from the State Fund/exchequer for the rehabilitation of these families; and

(c) the criteria proposed to be adopted for the utilisation of the funds provided under Sardar Sarovar Award by the Union Government ?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI SIS RAM OLA) : (a) There is no provision in the Narmada Water Disputes Tribunal Award for financial assistance by the Union Government to participating States for the rehabilitation of the displaced persons of Sardar Sarovar Project.

(b) and (c) As per the Award of Narmada Water Disputes Tribunal, Gujarat shall pay to Madhya Pradesh and Maharashtra all costs, charges and expenses required to be incurred by them for rehabilitation of oustees and oustee families in their respective territories. Further, all costs incurred by Gujarat on acquisition of land and rehabilitation of oustees in respect of Sardar Sarovar shall be charged to Sardar Sarovar Project Unit-II. Dam and Appurtenant Works.

Construction of Yatri Bhawan, M.P.

3085. SHRI CHANDRA VERMA : Will the Minister of TOURISM be pleased to state :

(a) whether the Union Governments had provided funds to the State Government four-five years back for the construction of Yatri Bhawan in Nemawar, District Dewas (Madhya Pradesh);

(b) the amount of funds provided and the name of agency by which this Bhawan was to be constructed and the period under which this construction was to be completed;

(c) the present position of this construction, whether the construction work of the said Bhawan has since been completed;

(d) if not, the reasons therefor; and

(e) whether any enquiry would be conducted regarding the negligence shown in the construction of the said Bhawan ?

THE MINISTER OF TOURISM AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SRIKANTA JENA) : (a) and (b) During 1991-92, the Department of Tourism of Government of India sanctioned financial assistance of Rs. 11.75 lakhs to the Government of Madhya Pradesh for the construction of a Yatri Niwas at Nemawar. The Yatri Niwas was to be constructed by the State Tourism Development Corporation of Madhya Pradesh.

(c) to (e) State Govt. of Madhya Pradesh has informed that the project has not started due to non-receipt of clearance from Archaeological Survey of India.

[English]

Expenditure of Foreign Tours by I.T.D.C.

3086. SHRI AJAY CHAKRABORTY : Will the Minister of TOURISM be pleased to state :

(a) the details of expenditure incurred by India Tourism Development Corporation on foreign tours of its executives under various pretexts during the last three years; and

(b) the manner in which the ITDC was benefited by the foreign tours of its executives during last three years ?

THE MINISTER OF TOURISM AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SRIKANTA JENA) : (a) The details of expenditure incurred on foreign tours by ITDC during the last three years are given below :

Year	Expenditure Incurred (Rs. in lacs)
1994-95	54.33
1995-96	47.27
1996-97	47.93 (Provisional)

(b) Foreign tours by the officials of ITDC are undertaken for sales promotion, business activities, training of human resource etc. which in turn generate business for the Corporation and enhances the skill/knowledge of the executives.

SC/ST in I.T.D.C.

3087. SHRIMATI GEETA MUKHERJEE : Will the Minister of TOURISM be pleased to state :

(a) whether reservations for SC/ST/OBCs on executive posts of General Manager and above levels in ITDC are being made and filled up as per the directives of the Government in this regard;